

**Ration Allowance to Delhi Police  
Personnel**

1739. SHRI LARANG SAI:  
SHRI RAGHAVJI:  
SHRI CHANDRESH PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether any decision on the proposal for payment of ration allowance of Rs. 200/- per month to Delhi Police personnel has been taken; and

(b) if so, the date from which the proposal is implemented likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). There is no such proposal pending consideration before the Government of In-

dia. Delhi Police have submitted a proposal to Delhi Administration for payment of ration allowance to their personnel.

[English]

**Production in Defence Public Sector  
Undertakings**

1740. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state:

(a) the details of the proposals sanctioned and implemented for civilian sector production in Defence Public Sector Undertakings during the last three years and the details of the proposals still pending; and

(b) the value of the schemes completed and the estimated/actual annual value of the production?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH):